

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The Voluntary Retirement of **Sh. Mohan Chandra** S/o Sh. Devi Dutt, Sr. Judicial Assistant of this office is hereby accepted on his request and accordingly he stands relieved from his official duties from this establishment w.e.f. 19.05.2023 (A/N).



(NAROTTAM KAUSHAL)
Principal District & Sessions Judge (HQs): Delhi

No. 35430-46 Admn. II/PF/Ret./2023

Delhi, Dated the 35.23

Copy forwarded for information and necessary action to:-

- 1 The Office of the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, North-West District, Rohini Courts, Delhi.
- 3 The Accounts Officer/ Asst. Accounts Officer, Accounts Branch, North-West District, Rohini Courts, Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, North-West District, Rohini Courts, Delhi.
- 6 The Sr. A.O. (J), A.O. (Judicial), Vigilance & Litigation Branch:- Central & North-West District, Delhi/New Delhi.
- 7 Dealing Assistants- ACRs Cell, Seniority & Promotion-JA (Admn-II), Transfer & Posting (Admn-II), District Central, Tis Hazari Courts, Delhi.
- 8 The Pay Bill Clerk and Service Book Clerk, North-West District, Rohini Courts, Delhi, for further necessary action.
- 9 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 10 Hindi Section, Tis Hazari Courts, Delhi.
- 11 Promotion Cell, Tis Hazari Courts, Delhi.
- 12 Layers Seat, Tis Hazari Courts, Delhi.
- 13 Dealing Official:- General Branch, Central District, THC, Delhi.
- 14 Dealing Official:- Pension Cell, North-West District, Rohini Courts, Delhi.
- 15 **Sh. Mohan Chandra** S/o Sh. Devi Dutt, (E.C. No. 12653/27191902) Sr. Judicial Assistant in General Admn. Branch/RTI Cell, North-West District, Rohini Courts, Delhi with the direction that before leaving the office you have to handover/clear all the dues/charges in possession with you alongwith all the physical hardware and software articles related to your dealing seat, if any occupied. Further, you are also directed to process regarding surrendering of Govt. Accommodation, if occupied.



Branch In-charge/Admn.II (C)
O/o the Principal District & Sessions Judge (HQs):
Tis Hazari Courts, Delhi.